

was established at Gangtok in 1976. This college was conducting evening classes during 1976-77. Regular day courses have been introduced in the college during the current academic year.

स्टेट फार्मज कारपोरेशन के कर्मचारियों को खाद्यान्न की आपूर्ति

2561. श्री वीरेन्द्र प्रसाद : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि क्या स्टेट फार्मज कारपोरेशन के कर्मचारियों को बाजार मूल्य से 10 प्रतिशत कम मूल्य पर खाद्यान्न की पूर्ति की गई थी तथा क्या उन्हें अभी भी उसी मूल्य पर खाद्यान्न की सप्लाई की जा रही है?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : इस समय भारतीय राज्य फार्म निगम के विभिन्न फार्मों के कर्मचारियों को मेहूँ तथा अन्य धान्य निम्नलिखित दरों पर सप्लाई किए जा रहे हैं:—

1. सामान्य झोसत भारतीय खाद्य निगम किस्म का मेहूँ का निर्गम मूल्य अर्थात् 125 रु० प्रति क्विंटल ।
2. कट-ग्रेन मेहूँ भारतीय खाद्य निगम का वसुली मूल्य अर्थात् 110 रु० प्रति क्विंटल ।
3. अन्य धान्य विद्यमान बाजार दर से 10 प्रतिशत कम ।

Land Eroded away by Rivers in J. and K.

2562. SHRI BALDEV SINGH JASROTHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total land eroded away by rivers within the last three years in J. & K. State;

(b) what action the Ministry propose to take immediately in this direction;

(c) what is its long term policy in this connection; and

(d) whether twenty villages known as Tawiyan in Tehsil Jammu and the Pargwal area in Akhnoor Tehsil in J. and K. State, are in danger on account of river Tawi and its tributaries and river Chenab respectively?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (d). No report has been received from the State Government regarding areas eroded by rivers in Jammu and Kashmir State during the last three years.

(b) and (c). Anti river erosion works form part of the flood sector, which is a state subject, and initiation, formulation and implementation of flood control measures including anti-erosion works, becomes the responsibility of the State Governments. However, the Centre provides on request from the State Governments assistance on technical matters concerning this sector.

No request has been received by the Central Government from Jammu and Kashmir Government regarding problem of river erosion in the State.

Fictitious Sanction Order prepared by Officials of CWC

2563. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether in the Central Warehousing Corporation a group of officials prepared a fictitious Sanction Order for a huge amount, prepared a false